

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./16/2024/(Filing No.)**

National Insurance Company Limited

Applicant

***versus***

Nim Tshering Sherpa and Another

Respondents

Date : **24-04-2024**

**CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Sushant Subba, Advocate.  
                                 Mr. Madan Kumar Sundas, Advocate.

For Respondents  
R-1                      Mr. Sudesh Joshi, Advocate.  
  
R-2                      None appears.

**ORDER**

Learned Counsel Mr. Sudesh Joshi enters appearance for the Respondent No.1. today and undertake to file Vakalatnama.

Registry reports that as per the online postal tracking, item has been bagged.

Learned Counsel for the Appellant prays for re-issuance of notice to the Respondent No.2 which they undertake to serve by dasti.

Considered.

Registry to take steps accordingly.

List on 24-05-2024.

**Judge**  
24-04-2024